

DIVISION BENCH  
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/115(KB)2023  
IN  
C.A.(CAA)/41(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

|                  |                                 |
|------------------|---------------------------------|
| IN THE MATTER OF | DIGI DEVELOPERS PRIVATE LIMITED |
| UNDER SECTION    | SEC. 230-232 - SECOND MOTION    |

Appearance via video conference/physically

**For the Petitioner**

Mr.Sushil Kr. Khemka, CS

Ms. Urvi Sangvi, CS

**ORDER**

1. Ld. Authorised Representative for the applicant present.
2. Heard. **Reserved for Orders.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**